

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 139 OF 2016
APPEAL NO. 148 OF 2016 AND
APPEAL NO. 200 OF 2016**

Dated : 26th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 139 OF 2016

**Shree Ambika Sugars Ltd. & Ors. ... Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Senthil Jagadeesan
Ms. Sonakshi Malhan

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. S, Vallinayagam
Ms. S. Amali for R-2

APPEAL NOS. 148 & 200 OF 2016

**The South Indian Sugar Mills Association & Ors. ... Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Senthil Jagadeesan
Ms. Sonakshi Malhan

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. S, Vallinayagam
Ms. S. Amali for R-2

ORDER

At the request of learned counsel for Appellant, list the matter for hearing on **19.08.2019 at 2.30 p.m.**

(S. D. Dubey)
Technical Member

tpd/pk

(Justice Manjula Chellur)
Chairperson